

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 531 OF 2017 IN  
DFR 1854 OF 2017**

**Dated: 11<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

<b>TANGEDCO</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Tamil Nadu Electricity Regulatory Commission</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : -

**ORDER**

**IA NO. 531 OF 2017**  
*(Appln. for condonation of delay in filing)*

List the matter on **26.09.2017**. In the meantime, affidavit of service be filed.

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

*ts/tpd*